

F. No. 2/28/PF/MMD/Mem(T)/2005/CESTAT/Admin/2016
CUSTOMS EXCISE & SERVICE TAX, APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.12.2019

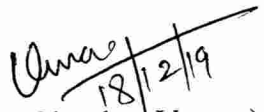
Office Order

The Hon'ble President, CESTAT, New Delhi is pleased to sanction following leaves for the below mentioned date to Sh. P. Dinesha, Member (Judicial), CESTAT, Chennai and also permitted to avail Home town LTC for the Block Year 2018-19 to visit Puri during the leave mentioned below:

1. 01 day Earned Leave on 16-12-2019.

Certified, that Sh. P. Dinesha, Member (Judicial), CESTAT, Chennai would have actually continued to officiate in the same post before his proceeding on leave.

Certified, that on the expiry of leave sanctioned above, Sh. P. Dinesha, Member (Judicial), CESTAT, Chennai has a balance of 42 days EL and 29 days HPL at his credit in the leave account up to 31.12.2019.


(Uma Shankar Verma)
Assistant Registrar

Copy to:

1. SPS to Sh. P. Dinesha, Member (Judicial), CESTAT, Chennai ✓
2. Dy. Registrar, CESTAT, Kolkata
3. Accounts Officer, Cash & Accounts Section, CESTAT, Delhi
4. Personal File/Guard File